

to replace the present Chairman:

- (d) if so, the details thereof; and
(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) No, Sir. Both in 1986-87 and upto 30th June, 1987, the NTPC exceeded its generation targets.

(b) Does not arise.

(c) to (e) The present Chairman and Managing Director of the Corporation has yet to complete his tenure.

Setting up of Heavy Industries in Andhra Pradesh

2197. SHRI KATURI NARAYANA

SWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government are considering to set up some heavy industries in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the steps so far taken by Union Government in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) to (c). The 7th Plan has made an allocation of Rs. 3579.17 crores for Central industrial and mineral projects in Andhra Pradesh excluding coal, power and petroleum. The investment includes the outlays for existing projects as well as for new schemes. In the Department of Public Enterprises following major allocation has been made:—

	Name of enterprise	(Rs crores)
1	Bharat Heavy Electricals Ltd Hyderabad	20 00
2.	Bharat Heavy Plate & Vessels Ltd., Vizag.	20 50
3.	HMT Ltd., Hyderabad	8 00
4.	High Voltage Direct Current Transmission Project.	5 00
5.	Hindustan Cables Hyderabad	54 00
6.	Cement Corpn of India	155 47
7.	Tyre Corpn. of India Ltd.	15.00
Total :		277.97

Demand, Generation and Supply of Electricity

2198. SHRI HANNAN MOLLAH:
DR. A.K. PATEL:
SHRIMATI BIBHA GHOSH
GOSWAMI:
SHRI AMAL DATTA:
Will the Minister of ENERGY be pleased

to state:

(a) the demand, generation and supply of electricity in the country during the last three years, year-wise, State and Union Territory-wise details thereof;

(b) whether there is any gap, between demand and generation of electricity;